

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/28/2016

NAME OF THE PETITIONER(S) : Industrial Venture Capital Ltd

NAME OF THE RESPONDENT(S) : Archana Spinners Private Limited and 5 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	V. Harikumar for Eyre & Thomas.	for Respondents 1-3, 5, 6	V. Harikumar
2.	Akhil Jain for T. K. Bhaskar	Counsel for Petitioners	Akhil Jain

ORDER

Counsel representing both the parties are present. The matter is adjourned at request of both the counsel for making submissions. Put up on 21.11.2017 at 10.30 A.M.

Soh -
K Anantha Padmanabha Swamy
Member (Judicial)

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